

[28 February, 2000]

RAJYA SABHA

Gazette Notification No.	Serial No.	Old Entry	New Entry
270 dated 06.12.1999		Nanabhai Bharwad	Motabhai Bharwad Nanabhai Bharwad, Gadaria
-do-	2	27 Julaya, Garana Tariya and Tari (All Muslim)	27 Julaya, Garana Tariya, Tari and Ansari (All Muslim)
-do-	3	Nil.	84 Kumbhar (Prajapati, Varia)
-do-	4	Nil	85 Lakhara/Lakhwara/ Laxkar
-do-	5	Nil	86 Koshti
-do-	6	Nil	87 Swakul Sali/Sali
-do-	7	Nil	88 Kalak
-do-	8	Nil	89 Vanza (Darji) Darji/Sai Sutar
-do-	9	Nil	90 Mistri (Suthar/Sutar)
-do-	10	Nil	91 Luhar/Lohar/Panchal
-do-	11	Nil	92 Mahia (Maiya)
-do-	12	Nil	93 Rajbhar, Bhar
-do-	13	Nil	94 Chhipa

Grant to States for artificial Limbs to Handicapped

†*56. SHRI ONKAR SINGH LAKHAWAT: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government have given grants to State Governments for providing artificial limbs to handicapped persons;

(b) if so, the grant given to Rajasthan during last three years and the number of rehabilitation centres in the State;

(c) the total number of registered handicapped persons in Rajasthan; and

(d) whether a special list is prepared or census is done for handicapped?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) No, Sir.

†Original notice of the Question was received in Hindi.

(b) Grant of Rs. 464.02 lakhs was given to 8 voluntary organisations and District Rural Development Agencies in Rajasthan during the last three years.

(c) Information has been sought from Govt. of Rajasthan.

(d) No special list has been prepared but data on disabilities was collected through 1981 Census and through NSSO survey in 1991.

Foreign Investment in Plantation Companies

*57. SHRI GAYA SINGH:

SHRI NAGENDRA NATH OJHA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government have decided to allow 74 per cent foreign investment in plantation companies; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN): (a) No, Sir.

(b) Does not arise.

Information Technology Status to Film Industry

*58. DR. ALLADI P. RAJKUMAR:

SHRI SOLIPETA RAMACHANDRA REDDY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to give the Information Technology status to the film industry;

(b) the benefits likely to accrue to the industry on that account; and

(c) by when a final decision is likely to be taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE OF THE DEPARTMENT OF DISINVESTMENT (SHRI ARUN JAITLEY): (a) to (c) In view of emerging convergence of Information Technology, telecommunications and entertainment technologies and for optimizing growth of entertainment industry, Ministry of Information and Broadcasting has recommended to the Finance Ministry that a uniform tax regime needs to be made applicable to all these sectors. The Finance Ministry will appropriately take a decision.